

**REMINDER
IMMEDIATE**

F. No. 390/Misc/41/2017-JC
Government of India
Ministry Of Finance
Department of Revenue
Central Board of Excise and Customs
(Judicial Cell)

4th Floor, HUDCO VISHALA BUILDING,
BHIKAJI CAMA PLACE, NEW DELHI

Dated 28.07.2017

To,

1. All Chief Commissioners of Central Excise & Service Tax,
2. All Chief Commissioners of Customs
3. Webmaster.cbec@nic.in

Sir/Madam,

Sub. : Withdrawal of Department's appeals from Commissioner (Appeals) on the basis of earlier Supreme Court's decision on identical matters : Reg.

Kindly refer to the Instruction dated 05.06.2017 and this office letter dated 25.07.2017 whereby it was requested to withdraw the appeals from Commissioner (Appeals) on the basis of identical matters decided by the Supreme Court and send a report on the number of appeals identified and withdrawn.

2. In this regard, it is requested that the subject report may be sent at sojc-cbec@nic.in by 12 noon on 29.07.2017 positively as it is required for Revenue Secretary meeting.

Yours faithfully,

(Ranjana Jha)
Joint Secretary (Review)

